GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:6292 ANSWERED ON:06.05.2013 EMPLOYMENT INFORMATION CENTRES Mahato Shri Narahari;Roy Shri Nripendra Nath

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Union Government has issued instructions to the States to set up Employment Information Centres (EICs) in each village for job related information;
- (b) if so, whether these instructions are being followed by the State Governments;
- (c) if so, the names of the villages where EICs have been set up during each of the last three years and the current year, Statewise;
- (d) the time by which EICs are likely to be set up in each village; and
- (e) the steps taken by the Union Government to set up Bureau for Private Sector in the Employment Exchange of each district for providing job opportunities in the private sector?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH)

- (a) Ministry of Labour & Employment have not issued instructions to the State Governments to set up Employment Information Centres in each village. However, Common Service Centers have been set up in the rural areas by Department of Electronics and Information Technology (earlier named as Department of Information Technology) which may be used as outreach centres for Employment Exchanges for online registration by job seekers.
- (b) to (d) Questions do not arise.
- (e) The Employment Exchanges are already performing this activity. Employment assistance and vocational guidance to the registered job-seekers is provided about job opportunities in both public & private sectors by Employment Exchanges functioning in all States/UTs. Employment Exchanges book/receive vacancies notified by the non agricultural establishments in the private sector employing 25 or more persons under the provisions of Employment Exchanges (Compulsory Notification of Vacancies) Act, 1959 and submit the names of registered job-seekers. Vacancies/ information about job opportunities from establishments in the private sector employing 24 or less persons are received on voluntary basis and names of candidates are submitted as per the requirement of the employers.